

- (3) A copy of the Annual Report (Hindi and English versions) on the Working and Administration of the Companies Act, 1956 for the year ended the 31st March, 1986 under section 638 of the said act.
[Placed in Library. See No. LT-3903/87.]

Notification under Indian Telegraph Act.

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV) : I beg to lay on the Table a copy of the Indian Telegraph (Second Amendment) Rules, 1986 (Hindi and English versions) published in Notification No. G. S. R. 314 in Gazette of India dated the 26th April, 1986 together with a Corrigendum thereto published in Notification No. G. S. R. 49 in Gazette of India dated the 17th January, 1987 under sub-section (5) of section 7 of the Indian Telegraph Act, 1885.

[Placed in Library. See No. LT-3904/87.]

12.01 hrs.

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY-GENERAL : Sir, I have to report the following message received from the Secretary-General of Rajya Sabha :-

“In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Labour Welfare Fund Laws (Amendment) Bill, 1987, which has been passed by the Rajya Sabha at its sitting held on the 9th March, 1987.”

LABOUR WELFARE FUND LAWS (AMENDMENT) BILL, 1987.

As passed by Rajya Sabha

SECRETARY-GENERAL : Sir, I lay on the Table the Labour Welfare Fund Laws (Amendment) Bill, 1987, as passed by Rajya Sabha.

12.02 hrs.

RAILWAY CONVENTION COMMITTEE

[English]

Statement showing action taken by Government on recommendations contained in the First Report etc.

SHRI SUBHASH YADAV (Khar-gone) : I beg to lay on the Table (English and Hindi versions) of the statement showing action taken by Government on the recommendations contained in the First Report of Railway Convention Committee (1985) on Action Taken by Government on the recommendations contained in the Ninth Report of the Railway Convention Committee (1980) on Cost of Operation of Railways (Staff and Fuel Cost).

12 02- 0 hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

[English]

Fifteenth Report and Minutes

SHRI K. RAMAMURTHY (Krishnagiri) : I beg to present the Fifteenth Report (Hindi and English versions) of the Committee on Public Undertakings on Indian Petrochemicals Corporation Limited-Project Implementation and Minutes of the sittings of the Committee relating thereto.